Af **e candidate alongwith Nomination Paper Before the Returning Officer**

For election to Bihar Legislative Assembly (Name of the House)
From 180- Bakhtiyarpur Constituency *(name of the Constituency)*

I **Ranvijay Singh**, son of **Sri Mundrika Singh** Aged **45** years, resident of **Tekabigha** (mention full postal address), a candidate at the above Election, do hereby solemnly affirm and state on oath as under:-

Mr./Mrs./Ms. Ranvijay Singh
who is identified by.....
Advocate, Solemnly affirmed and
declared before me.

(strike out whichever is not applicable)

(1) I am a candidate set up by **B.P.J.** (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown In Income Tax Return (in Rupees)
1.	Self- **Ranvijay Singh**	**CPFPS7796B**	**2018-19**	**10,00,000.00**
2.	Spouse-	NIL	NIL	NIL
3.	Dependent 1	NIL	NIL	NIL
4.	Dependent 2	NIL	NIL	NIL
5.	Dependent 3	NIL	NIL	NIL

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	**(i) Bakhtiyarpur P.S. 91/09 (Train Block)** **(ii) Bakhtiyarpur P.S.-263/10 (Code of Conduct) G.R.-1173/10 1st Class Manoj Kumar** **(iii) Bakhtiyarpur P.S.-298/15 (Code of Conduct) G.R.-1835/15 ACJM, Barh.**
(b)	Name of the court, Case No. and Date of order taking cognizance :	**NIL**
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	**NIL**

(4) Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a) The details of cases, Sections of the Act and description of the offence for which convicted :	NIL
(b) Name of the Court(s), Case No. and Date(s) of order(s) :	NIL

(C)	Punishment imposed :	NIL

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:
1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non- listed companies should be given.
4 . Dependent`, here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	**Rs. 1,75,000/-**	**Rs. 50,000/-**	NIL	NIL	NIL
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	**PNB, GHOSWARI A/C-1921000100062842 RS. 40,000/-** **SBI, Bakhtiyarpur A/c-31092968406 Rs. 2,00,000/-**	**PNB, GHOSWARI A/C-1921000100066237 RS. 50,000/-**	NIL	NIL	NIL
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	NIL	NIL	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	**Total Rs. 2750000/-** **LIC (Yearly Prem.)** **Rs. 80320/-** **Rs. 15851/-** **Rs. 17038/-** **Rs. 24400/-** **Rs. 6500/-** **Rs. 25250/-**	**LIC** **Total Rs. 5,00,000/-** **Yearly Prem.-Rs.25275/-**	NIL	NIL	NIL
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	**KCC- 1,00,000/-** **Rs. 25,00,000/-** **Housing Loan from PNB Ghoswari**	NIL	NIL	NIL	NIL
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc., Year of Purchase and amount)	**Scorpio - BR01PA 8769 (Year - 2010)** **BR01PG 5169 (Year 2015)** **Swaraj Tractor** **Tot. Rs. 25,00,000/-**	NIL	NIL	NIL	NIL

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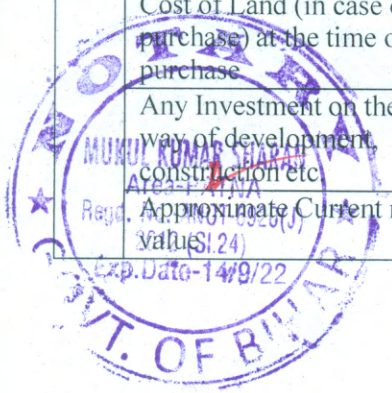
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	**Gold- 80 gms. Apr. value Rs. 2,40,000.00**	**Gold - 200 Gms. Apr. Value- Rs. 6,00,000.00 Silver - 500 Gms. Apr. Value- Rs. 20,000.00**	NIL	NIL	NIL
(viii)	Any other assets such as value of Claims/interest	NIL	NIL	NIL	NIL	NIL
(ix)	**Gross Total value**	**RS. 31,55,000/-**	**RS. 7,20,000/-**	NIL	NIL	NIL

B. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2 . Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse (Wife)	Dependent-1	Dependent-2	Dependent-3
(i)	**Agricultural Land** Location(s) Survey number(s)	**GHOSWARI/ Champapur etc.**	**GHOSWARI/ Shirshi etc.**	NIL	NIL	NIL
	Area (Total measurement in acres)	**9 Acre 79 Dec.**	**1 Acre 65 Dec.**	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	**Yes 1 Acre 25 Dec.**	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	**13.02.2008 to 28.11.2014**	**04.08.2010 & 16.08.2013**	NIL	NIL	NIL
	Cost of Land (in case of purchase)at the time of purchase	**Rs. 36,57,000/-**	**Rs. 7,40,000/-**	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	**Rs. 10500000.00**	**Rs. 15,00,000.00**	NIL	NIL	NIL
(ii)	**Non-Agricultural Land** Location(s) Survey number(s)	NIL	NIL	NIL	NIL	NIL
	Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market values	NIL	NIL	NIL	NIL	NIL



(iii)	**Commercial Buildings** (including apartments) -Location(s) -Survey number(s)	**Mauza-Ghoswari Thana-147, Survey No.- 324, 2160, NH-30, Akash Hotel Area- 21 Dec.**	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	**8166 Sq.ft,**	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	**3000 Sq.ft.**	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	**23.09.11 & 07.11.14**	NIL	NIL	NIL	NIL
	Any Investment on the property by way of development, construction etc.	**Rs. 50,00,000/-**	NIL	NIL	NIL	NIL
	Approximate Current market value	**Rs. 1,00,00,000.00**	NIL	NIL	NIL	NIL
(iv)	**Residential Buildings** (including -apartments,) -Location(s) - Survey number(s)	**Mauza-Ghoswari Thana-147, Area-14 Dec.**	NIL	NIL	NIL	NIL
	Area (Total measurement in sq. ft.)	**6124 Sq.ft.**	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	**2041 Sq.ft.**	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	**Yes 2722 Sq.ft.**	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	**04.08.2010 & 29.05.2012**	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	**Rs. 1,51,000/-**	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	**Rs. 6,00,000/-**	NIL	NIL	NIL	NIL
	Approximate Current market value	**Rs. 20,00,000/-**	NIL	NIL	NIL	NIL
(v)	**Others** (such as interest in property)	NIL	NIL	NIL	NIL	NIL
(vi)	**Total of Current Market Value of (i) to (v) above**	**Rs. 2,35,00,000/-**	**15,00,000.00**	NIL	NIL	NIL

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank , institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3

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i)	**Loan or dues to Bank/Financial Institution(s)** Name of Bank or FI Amount outstanding Nature of loan	**KCC-** **Rs. 1,00,000/-** **Housing Loan** **Rs. 25,00,000/-** **Vehicle Loan Rs. 10,00,000/-**	**KCC** **Rs. 1,00,000/-**	NIL	NIL	NIL
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	**Rs. 10,00,000/-** **i) Munna Rai** **ii) Ramanand Rai** **iii) Shailendra Kumar**	NIL	NIL	NIL	NIL
	Any other liability	**RS. 46,00,000/-**	NIL	NIL	NIL	NIL
	Grand total of liabilities	**Rs. 41,00,000/-**	**Rs. 1,00,000/-**	NIL	NIL	NIL
(ii)	**Government Dues:** Dues to departments dealing with government accommodation	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of water	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of electricity	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of telephones/mobiles	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL	NIL	NIL	NIL
	Income Tax Dues	NIL	NIL	NIL	NIL	NIL
	Wealth Tax Dues	NIL	NIL	NIL	NIL	NIL
	Service Tax Dues	NIL	NIL	NIL	NIL	NIL
	Municipal /Property Tax Dues	NIL	NIL	NIL	NIL	NIL
	Sales Tax Dues	NIL	NIL	NIL	NIL	NIL
	Any other dues	NIL	NIL	NIL	NIL	NIL
(iii)	**Grand total of all Govt. dues**	NIL	NIL	NIL	NIL	NIL

(7) Details of profession or occupation:

a. Self - Agriculture, Business & Politician
b. Spouse House wife, Ranching

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	**RANVIJAY SINGH**		
2.	Full postal address	**Vill.- Tekabigha, P.O.-Lakhanpura, P.s.-Bakhtiyarpur, Distt.-Patna, Pin-803202**		
3.	Number and Name of the constituency and state	**180- Bakhtiyarpur (Bihar)**		
4.	Name of the Political party which set up the candidate (otherwise write 'Independent')	**B.J.P.**		
5.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	**Enclosed**		
	(b) Total number of Pending cases where the court (s) have taken cognizance	NIL		
6.	**PAN of**	Year for which last Income Tax Return filed	Total Income Shown	
	(a) Candidate- **CPFPS7796B**	**2018-19**	**Rs. 10,00,000**	
	(b) Spouse:	NIL	NIL	
	(c) Dependents	NIL	NIL	

7. **Details of Assets and Liabilities in rupees**

		Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.		**Moveable Asset (Total value)**	**CPFPS7796B**	NIL	NIL	NIL	NIL
B.		**Immovable Asset**	**9 Acre 79 Dec.**	**1 Acre 65 Dec.**	NIL	NIL	NIL
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	**Rs. 50,00,000/-**	NIL	NIL	NIL	NIL
	(ii)	Approximate Current Market Price of Asset (Total Value)	**Approx Rs. 1,75,96,000/-**	NIL	NIL	NIL	NIL
8		**Liabilities**		NIL	NIL	NIL	NIL
		(i) Government dues (Total)		NIL	NIL	NIL	NIL
		(ii) Loans from Bank, Financial Institutions and others (Total)	**Rs. 36,00,000/-**	NIL	NIL	NIL	NIL

9. **Highest educational qualification**: **Intermediate from Bihar Intermediate Council/RamLakhan Singh Yadav College, Bakhtiyarpur, Year- 1993**

(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above; (b) I, my spouse, or any dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at **Patna** this the _____ day of _____

MUKUL KUMAR SHARAN Area-PATNA Regd. No. 26/2011/6029 Exp. Date-14/9/22

Ranvijay Singh

DEPONENT

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and neatly.

NOTARY
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Regd. No.-AN/[illegible]6920(J)
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I, Identify the deponent who has Signed/L.T.I. in my presence.

31/5/19

ADVOCATE